

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 21.11.2019

PRESENT: SHRI R.VARADHARAJAN, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : IBA/1171/2019
NAME OF THE PETITIONER(S) : LCS CORPORATE SERVICES PVT LTD
NAME OF THE RESPONDENT(S) :
UNDER SECTION : SEC 10 OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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Ranjana A

Counsel for
Corporate Applicant

Raj

ORDER

Ld. Counsel for the Petitioner is present and represents that this Application has been filed under Section 10 of the I&B Code, 2016. The Applicant is directed to file a correlating statement in relation to the annexures filed and the annexures which are required to be filed under Form-6. Let the same be complied within seven days from today.

It was also noticed that the pagination of the typed set of documents filed before this Tribunal is not matching with the other copy. In the circumstance, the Petitioner is directed to properly paginate the typed set of documents. Post this matter on **18.12.2019**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)